

18


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.195/BB/ 2017	-	For filing addl. information as required by Registry	252(3)	Sutek Systems(India) Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
------------	-------------------------------------	------------------------	-----------

I VINAYAK BHAT APPLICANT   
PCS  
9886032325

**ORDER**

PCS for Petitioner Company is present. He reported that, he has served notice  
on ROC-Karnataka, Bangalore. Await ROC report. List it on 03/01/2018.

  
Member (T)

  
Member (J)